

21/7/87

(6)

Hon. D. S. Misra - AM.
Hon. G. S. Sharma - JM

Heard the applicant
who is present in
person.

Admit. Issue notice
to the respondents to
file reply within a
month.

AM.

JM.

9/11/89

Hon. Justice K. Hask, VC,
Hon. K. D. Raman, JM,

This is an application
stating that the
applicant was seeking
voluntarily retirement
and therefore did not
press for this claim
petition. The application
is therefore dismissed
as not pressed.

JM.
JM.

VC.

28.11.89. Copy of
Judgment prepared